

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4244  
(To be answered on the 19<sup>th</sup> March 2020)

EMPLOYMENT SITUATION

4244. SHRI ANIL FIROJIYA  
SHRI MOHANBHAI KALYANJI KUNDARIYA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether there has been a drastic change in the employment situation of some pilots and other staff due to alleged excess tension and financial burden;  
(b) if so, the details thereof;  
(c) whether Indian Commercial Pilots Association (ICPA) has formulated a representation to the management of Air India raising objection on the changes in the present manners of payment; and  
(d) if so, the reaction of the Government in this regard?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

---

(a): No, Sir.

(b): Does not arise in view of (a) above.

(c) and (d): Yes, Sir. There have been slight delays in payment of salaries to employees of Air India Ltd, mainly because of constraints of liquidity and availability of funds. However, the salaries and allowances are being paid to all employees including pilots of Air India on a regular monthly basis.

\*\*\*\*\*